1

NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP No. 163/2016 RT CP No.123/Chd/Hry/2017

In the matter of:

The Punjab Business & Supply Company Pvt.Ltd.

...Petitioner

Present:

Mr..Atul V.Sood, Advocate for the petitioner

Dr. Raj Singh, Registrar of Companies, Punjab, Chandigarh

& Himachal Pradesh

Mr.D.K.Singh, Official Liquidator.

Learned counsel for petitioner seeks time on the ground that the company has changed the Authorised Representative and to file

affidavit of service in terms of order dated 18.05.2017 along with track

report and postal receipts and also certificate from the company's

Auditors.

The matter is adjourned to 26.09.2017. Copy of the entire

paper book also be supplied to Registrar of Companies, Punjab,

Chandigarh and Himachal Pradesh who seeks to have the instructions.

The affidavit of compliance be also filed by the next date.

Sd/-(Justice R.P.Nagrath) Member(Judicial)

September 05, 2017